

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:28
ANSWERED ON:24.02.2015
REARING OF RABBIT
George Shri (Adv.) Joice

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is considering rabbit rearing as an agricultural activity;
- (b) if so, the details thereof;
- (c) whether the Government is considering to ban the rabbit slaughtering in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

- (a) No Madam.
- (b) Question does not arise.
- (c) & (d) As per Regulation 2.5.1 (a) of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, animal has been defined as an animal belonging to any of the species specified below:

- (i) Ovines;
- (ii) Caprines;
- (iii) Suillines;
- (iv) Bovines;

and includes poultry and fish

Accordingly, slaughtering of animals of species other than the ones listed above is not permissible under the FSS Act and Regulations.